

THE HIGH COURT OF MEGHALAYA SHILLONG

NO.HCM.II/63/2013/352

Dated, Shillong 9th February, 2015.

NOTIFICATION

Hon'ble the Chief Justice (Acting) is pleased to constitute the following committees consisting of Hon'ble Mr. Justice T. Nandakumar Singh, Judge, High Court of Meghalaya, Shillong and Hon'ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong to decide certain related matters.

1. Committee for Administration of Tribal Court
2. Committee on reducing pendency
3. One member Committee on Mediation and Conciliation
4. Security Committee of High Court and Subordinate Court premises

REGISTRAR GENERAL